

# In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP. No. .... /199

Prahlad and Ors.

U.O.I. & Ors.

Versus

(9)

Date of Order

Orders

27-7-1997

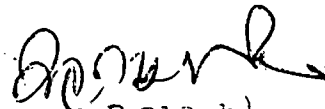
OA No. 19/97 with MA No. 20/97

Mr. Mukesh Agarwal, counsel for the applicants

Heard.

The learned counsel for the applicants states that since the applicants have been adjusted by the respondents, the OA has become infructuous. It is, therefore dismissed with no order as to costs.

MA No. 20/97 also stands dismissed accordingly.

  
(Ratan Prakash)  
Judicial Member

*Be copy  
for T.P. Sharma  
R.P.  
28/7*

*Copy of order  
issued to app.  
vide 1625  
dt 31-7-97*